

Nomination of cases by Hon'ble the Chief Justice on 04-05-2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	W.P. - 17331/2016	Hon'ble Krishna Murari, J.	Computer Fresh Section on 04.05.2016
2	Crl. Appeal – 2517/2014	Hon'ble Vikram Nath, J.	Crl. Appeal Section on 05.05.2016
3	Crl Appeal – 3555/2013 with Crl. Appeal – 3778/2013 with Crl. Appeal – 3783/2013 with Crl. Appeal – 3389/2013 with Crl. Appeal – 3466/2013	Hon'ble S. K. Gupta, J. (with connected matters)	Crl. Appeal Section on 05.05.2016
4	Crl. Appeal – 297/2011	Hon'ble Ramesh Sinha, J.	Crl. Appeal Section on 05.05.2016
5	Crl. Appeal – 5413/2009 with Crl. Appeal - 315/2012	Hon'ble A. K. Tripathi, J.	Crl. Appeal Section on 05.05.2016
6	First Appeal Defective – 815/2004 (Review Application)	Hon'ble Tarun Agarwala, J.	First Appeal Section on 05.05.2016
7	W. P. - 26708/2000	Hon'ble Krishna Murari, J.	Writ C-1 Section on 05.05.2016
8	W. P. - 3930/2016	Hon'ble V. K. Shukla, J.	Writ C-2 Section on 05.05.2016
Bench Comprising			
9	Crl. Appeal – 4588/2008	Hon'ble Arun Tandon, J. and Hon'ble Anjani Kumar Mishra, J.	Crl. Appeal (H) D.B. Section on 05.05.2016

10	Crl. Appeal – 2380/2011	Hon'ble Arun Tandon, J. and Hon'ble K.N. Bajpayee, J.	Crl. Appeal (H) D.B. Section on 05.05.2016
11	Crl. Appeal – 695/2008	Hon'ble Arun Tandon, J. and Hon'ble Pankaj Naqvi, J.	Crl. Appeal Section on 05.05.2016
12	Crl. Appeal – 5124/2010	Hon'ble Arun Tandon, J. and Hon'ble Anjani Kumar Mishra, J.	Crl. Appeal Section on 05.05.2016
13	Special Appeal – 470/2014 (Review Application)	Hon'ble Arun Tandon, J. and Hon'ble Shashi Kant, J.	Special Appeal Section on 05.05.2016
Hon....., J.			
14	Crl. M.A. - 12905/2016	Hon'ble Suneet Kumar, J.	Court No. 48 on 04.05.2016
15	Bail – 12241/2016	Hon'ble Pankaj Naqvi, J.	Computer Fresh Section on 05.05.2016
16	Crl. M.A. - 13805/2016 (N.R.H.M. Scam Matter)	Hon'ble Arun Tandon, J.	Computer Fresh Section on 05.05.2016
17	W.P. - 19710/2016	Hon'ble M. C. Tripathi, J.	Computer Fresh Section on 05.05.2016
18	W.P. -19809/2016	Hon'ble M. C. Tripathi, J.	Computer Fresh Section on 05.05.2016
19	W.P. - 19812/2016	Hon'ble M. C. Tripathi, J.	Computer Fresh Section on 05.05.2016
20	Contempt – 358/2007	Hon'ble R. S. R. Maurya, J.	Contempt Section on 05.05.2016
21	W. P. - 3989/1978	Hon'ble Ran Vijay Singh, J.	Writ B Section on 05.05.2016
22	W. P. - 117/2016	Hon'ble S. P. Kesarwani, J.	Writ A-2 Section on 05.05.2016

23	W. P. - 7312/1999	Hon'ble S. P. Kesarwani, J.	Writ A-2 Section on 05.05.2016
24	W. P. - 7376/1999	Hon'ble S. P. Kesarwani, J.	Writ A-2 Section on 05.05.2016
25	W. P. - 28297/2008 with W.P. - 9094/2016	Hon'ble Sunita Agarwal, J. (with connected case)	Writ C-1 Section on 05.05.2016
26	Bail – 7652/2016 with Nomination Application No. 147284/2016 with Bail – 24323/2015	Hon'ble Ranjana Pandya, J.	Bail Section on 05.05.2016
27	Bail – 16001/2015	Hon'ble Vipin Sinha, J.	Bail Section on 05.05.2016
28	Bail – 5540/2016 with Bail – 25519/2012	Hon'ble Pankaj Naqvi, J.	Bail Section on 05.05.2016
29	Bail – 39573/2015 with Bail – 37474/2015 with Bail – 38486/2015 with Bail – 37794/2015 with Bail – 32128/2015 with Bail – 33935/2015 with Bail – 33117/2015 with Bail – 34273/2015 with Bail – 1279/2016 with Bail – 24935/2015 with Bail – 36845/2015 with Bail – 41171/2015	Hon'ble Ranjana Pandya, J. (with connected cases)	Bail Section on 05.05.2016

	with Bail – 1280/2016		
Appropriate Court dealing with such matters			
30	Bail – 11143/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 04.05.2016
31	Cr. Appeal – 3459/2012	Appropriate Court dealing with such matters	CrI. Appeal Section on 05.05.2016
32	S.A. - 1304/1988	Appropriate Court dealing with such matters	S.C.A. Section on 05.05.2016
33	Bail – 9000/2016 with Bail – 4930/2016	Appropriate Court dealing with such matters	Bail Section on 05.05.2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
05/05/2016